P-1 zone villages under Land Pooling Policy in Delhi

2636. SHRI RAVI PRAKASH VERMA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number and names of villages of P-1 zone which have been proposed for inclusion in Land Pooling Policy in Delhi;
- (b) names of villages out of these which have already been urbanised and villages which are yet to be urbanised for the purpose of inclusion under Land Pooling Policy;
- (c) whether Government would fast track the process of bringing P-1 zone on window portal of DDA;
- (d) how much time DDA would take for sector delineation and putting P-1 zone on window portal after notification of villages from Land and Building Department; and
 - (e) whether Government will do it on priority basis?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Delhi Development Authority (DDA) has proposed 14 villages of P-1 zone for development as per provisions of notified Land Policy. DDA has informed that seven villages namely Mamurpur, Narela, Bankner, Holambi Kalan, Khera Kalan, Kureni and Bhorgarh of zone P-1 have been declared as 'Urban Area' *vide* Government of National Capital Territory of Delhi's (GNCTD) notification dated 20.11.2019 and for the rest seven villages namely, Alipur, Jindpur, Budhpur Bijapur, Nangli Puna, Siraspur, Khera Khurd and Iradat Nagar (Naya Bans), DDA is seeking clarification from Government of National Capital Territory of Delhi (GNCTD).

Once these villages are notified both as 'Urban' and 'Development Area', DDA will initiate the process of preparation of sector delineation Plan of Land Pooling villages in zone P-1 and portal shall be opened for inviting expression of willingness for participation in this zone under Land Pooling scheme.

AMRUT in Bihar

†2637. SHRI RAM NATH THAKUR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

[†]Original notice of the question was received in Hindi.